

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.41/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 45 of 2009
NAME OF THE COMPANY	Om Shiva Shakthi Iron Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya
NAME OF THE RESPONDENT(S)	Om Shiva Shakthi Iron Industries Pvt Ltd & 30 othres
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.S.Chidambaram, Learned PCS for the Petitioner. None appeared for the Respondent.

Since the issue is pending before the Hon'ble High Court, Learned PCS requested time.

Post the case on 31.01.2018.


MEMBER (Technical)

Seshu


MEMBER (Judicial)